

ITEM NO.11

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1694/2019

BHARAT SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 07-12-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Syed Mehdi Imam, AOR
Mr. Raman Yadav, Adv.

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Counter affidavit has already been filed on behalf of sole
respondent.

Records not received.

Issue D.O. letter in this regard.

List again on 25.01.2023.

S.P.S. LALER
Registrar

pm